

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:789

ANSWERED ON:27.11.2014

RURAL DEVELOPMENT PROGRAMMES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the various schemes being implemented by the Government for rural development in the country;
- (b) the amount of funds allocated, released and spent during the last three years and the current year for rural development in the country, State/UT-wise, year-wise and scheme-wise;
- (c) whether the funds are used as per the norms under these schemes;
- (d) if so, the details thereof, State/UT wise; and
- (e) if not, the action taken by the Government against the officers responsible for implementation of the schemes, State/UT-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a) The Ministry of Rural Development is implementing, through State Governments/UT Administrations, the major programmes namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment, National Rural Livelihoods Mission (NRLM) for livelihoods promotion through self-employment, Indira Awaas Yojana (IAY) for rural housing, Pradhan Mantri Gram Sadak Yojana (PMGSY) for rural connectivity and National Social Assistance Programme (NSAP) for social assistance to rural poor.
- (b) The details of funds allocated, released and spent under major rural development programmes during the last three years and the current year, State-wise and scheme-wise are given in Annexure-I-V.
- (c) & (d) Under different rural development schemes funds are allocated and released to the State Governments according to the scheme guidelines and as per the norms under the schemes. To ensure proper utilization of funds and implementation of Schemes, this Ministry has developed a monitoring mechanism for the schemes through review meetings, web based Management Information System (MIS), utilization certificates/audit reports, Vigilance and Monitoring Committees, National Level Monitors, etc.
- (e) Does not arise.